

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

R.A. NO. 39/1995  
IN  
D.A. NO. 1542/1994

(20)

New Delhi this the 8<sup>th</sup> day of February, 1995

HON'BLE SHRI JUSTICE S. C. MATHUR, CHAIRMAN  
HON'BLE SHRI P. T. THIRUVENGADAM, MEMBER(A)

1. B. C. Paul S/O Rattan Ram,  
131 Sector VIII R.K.Puram,  
New Delhi.
2. Ashok Rallan S/O K. N. Rallan,  
C-216, South Anarkali,  
Delhi.
3. Ravinder Kumar S/O Nand Kishore,  
B-34, Mandawali Ext.,  
Gurudwara Road, Opp. Primary  
School, Delhi.
4. Ramesh Kumar Sharma S/O G.R.Sharma,  
234, Sector-IV, R.K.Puram,  
New Delhi.
5. Kamal Kumar S/O Kishan Chand,  
2654, Hudson Lane,  
Kingsway Camp, Delhi.
6. Charanjit Grover S/O H.D.Grover,  
2-A/70, Ramesh Nagar,  
New Delhi.
7. S. N. Sharma S/O R. L. Sharma,  
364, Income Tax Colony,  
Pitampura, Delhi.
8. Gokul Chand S/O D.D.Gupta,  
42, Moti Bagh-II (Vill.),  
New Delhi.
9. Suresh Kumar S/O Om Prakash,  
Railway Road, Ganaur Mandi,  
Behind Central Bank of India,  
Sonepat (Haryana).
10. Meena Malhotra W/O V.K.Malhotra,  
99, I.T.Colony, Pitampura,  
Delhi.
11. Manju Khera D/O Gulshan Khera,  
C-19, Kidwai Nagar (East),  
New Delhi.
12. Vijay Laxmi Gupta D/O Pramod Gupta,  
H-3/75, Vikas Puri,  
New Delhi.

13. Jasbir Kaur D/O R. S. Nanda,  
257, G.H.I., Paschim Vihar,  
Delhi.

14. Rajinder Kumar S/O Hira Lal,  
H.No. 5751 Block No.5,  
Street No.3, Dev Nagar,  
Delhi.

15. Tej Ram S/O Khubi Ram,  
Vill. Tukmirpur,  
P.O. Gokulpuri, Delhi.

16. Puran Mal S/O Nagar Mal,  
221, Income Tax Colony,  
Pitampura, Delhi.

17. Veena Rani W/O Subhash Chander,  
136, Gagan Vihar Extn.,  
Delhi.

... Applicants

Versus

1. Directorate of Income Tax  
(RSP & PR), 6th Floor  
Mayur Bhawan, Connaught Place,  
New Delhi, thr. its Director.

2. Central Board of Direct Taxes  
Union of India, Ministry of  
Finance, Deptt. of Revenue,  
North Block, New Delhi  
through its Chairman.

3. Union of India  
Ministry of Finance,  
Deptt. of Revenue,  
North Block, New Delhi  
through Secretary (Revenue).

4. Prithi Chand S/O Mangha Ram,  
H-55, Kalibari Marg,  
New Delhi.

5. Seema Nagpal W/O Jagdish Nagpal,  
D-25, Gujrawalan Apartment,  
J-Block Vikaspuri,  
New Delhi.

... Respondents

O R D E R (BY CIRCULATION)

Shri Justice S. C. Mathur --

There is no apparent error in the judgment of which review is sought. The applicants are virtually asking for re-hearing of the Original Application which is not permissible.

(2)

2. The review application is accordingly rejected.

P. T. Thiruvengadam

( P. T. Thiruvengadam )  
Member (A)

Mathur 8.2.85  
( S. C. Mathur )  
Chairman

/as/